## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/70/(IB)/2017

NAME OF THE PETITIONER(S) : SRI ADINATH ENTERPRISES

NAME OF THE RESPONDENT(S)

: RRP HOUSING PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

A. ARIDAS

Coursel for Petitroner

## **ORDER**

Counsel for petitioner present. No representation on behalf of the respondent. As seen vide orders dated 21.11.2017, 28.11.2017 and 8.12.2017, counsel for respondent was absent and even today the respondent was called absent. Several opportunities were provided to the respondent to make submissions. In the circumstances, the respondent is set ex parte. Heard the submissions of the counsel for petitioner. Order is reserved.

-sel-S Vijayaraghavan Member (Technical)

-sel-K Anantha Padmanabha Swamy Member (Judicial)